GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:2903 ANSWERED ON:24.07.2009 URBAN SANITATION PROGRAMME Mahato Shri Narahari;Majumdar Shri Prasanta Kumar;Roy Shri Nripendra Nath

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether any Centrally sponsored urban sanitation programme for construction of latrine / toilets is being undertaken in the country;
- (b) if so, the details thereof, State/UT-wise including Delhi and West Bengal;
- (c) the details of per-unit cost prescribed in the scheme alongwith the Central share to be made available to the States; and
- (d) the steps being taken by the Union Government to raise the prescribed per-unit cost limit and also to raise the Central share?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

- (a): Yes Madam, the revised guidelines of Centrally sponsored `Integrated Low Cost Sanitation Scheme` (ILCS) are being implemented by this Ministry.
- (b)&(c): The upper ceiling cost of Rs. 10,000/- is provided for the complete unit of a twin pit pour flush individual latrine with superstructure (excluding States falling in difficult / hilly areas). For the States falling in the category of difficult and hilly areas, 25% extra cost is provided for each twin pit pour flush latrine. The Central Subsidy made available to the States is 75%. The detail of number of units sanctioned State/UT-wise under the revised guidelines of ILCS during 2008-09 and 2009-10 (upto 31.05.3009) is annexed.
- (d): The guidelines have been recently revised. There is no proposal to further raise the prescribed per unit cost limit or to raise the Central share.